CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066 (SM APPEAL BRANCH)

Dated:-03/05/2017

NOTICE

Single Member part heard matters listed before Hon'ble Sh. V. Padmanabhan, Member (Technical) on 05/05/2017 stands adjourned and the next date of hearing will be notified in due course along with the adjournment notice.

By order

Technical Officer SM Appeal/Brnach

Copy to:-

- 1. SPS to Hon'ble President/Hon'ble Members.
- 2. Registrar/ Dy.Registrars/Assistant Registrars/Technical Officer.
- 3. Bar Association /CDR/SDRS.
- 4. Notice Board/website
- 5. Guard file.

Technical Officer (SM)